

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
MOLIND ENGINEERING LIMITED**

Registered Office at A-7, Industrial Estate, Mohali -160051, Punjab-India

This Public Announcement ("PA") is being issued by Master Capital Services Ltd. ("Manager to the Offer /MCSL") on behalf of Royal Beverages Private Limited ("RBPL"), registered office at 65 I, Bhai Randhir Singh Nagar, Ludhiana, Punjab-141008("Acquirer")

This Announcement is in continuation of, and should be read in conjunction with, the original Public Announcement ("PA") dated July 20, 2011, the Corrigendum dated December, 30, 2011 and the Letter of Offer dated December 29, 2011 sent to the ("Shareholders") of Molind Engineering Limited ("MEL")

1.	Name of the Target Company:	Molind Engineering Limited
2.	Name Of Acquirer(s)	Royal Beverages Private Limited
3.	Name of manager to the offer:	Master Capital Services Ltd
4.	Name of Registrar to the offer, if any :	Skyline Financial Services Pvt. Ltd
5.	Offer Details	
	a. Date of opening of the offer:	January 06, 2012
	b. Date of closure of the offer:	January 25, 2012

6. Details of the acquisition

S.No	Item	Proposed in the offer Document		Actual	
1	Offer price Rs. per fully paid share	52.00		52.00	
2	Share holding of Acquirer (No & %) before MOU/P.A.	—		-	
3	Shares acquired by way of MOU dated 15.07.2011 (No & %)*	13,76,867 (54.31%)		13,76,867 (54.31%)	
4	Shares acquired in the open Offer (No & %)	5,07,000 (20%)		3,89,038 (15.35%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs.2,63,64,000.00		Rs. 2,02,29,976.00	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any **				
	6.1 Price of the shares acquired (Rs) per share	50.00		50.00	
	6.2 No of shares acquired	1,27,915		1,27,915	
	6.3 % of shares acquired	5.05%		5.05%	
7	Post Offer share holding of Acquirer (No & %) (2+3+4+6)	2011782 (79.36%)		1893820 (74.71%)	
8	Pre & Post Offer share holding of Public (No & %)	Pre offer 1030218 (40.52%)	Post offer 523218 (20.64%)	Pre offer 1030218 (40.52%)	Post offer 641180 (25.29%)
9	Status of the escrow account, whether released or not	The amount lying in the Escrow Account yet to be released			
13	Payment of interest, if any, to the shareholders along with the details thereof.	NA			
14	Status of investor complaints received, if any.	All the shareholder's queries pertaining to the Offer have been replied to and there are no pending complaints/queries regarding the Offer as on date.			

* In the process of being transferred to the Acquirer.

** Acquired by the Acquirer during the Offer Period and mentioned in the LOO.

NOTE :

1. The Acquirer & its directors accept full responsibility for the information contained in this P.A. and also for the obligations of Acquirer laid down in the Regulations.
2. This PA would also be available on the SEBI website at www.sebi.gov.in
3. The payment/intimation letters for payment consideration to the shareholders whose shares were accepted in the open offer have been completed on or before February 09, 2012.
4. This PA is being issued on behalf of the Acquirer by the Manager to the Offer.

MASTER CAPITAL SERVICES LTD.

SCO 22-23, SECTOR 9-D. CHANDIGARH - 160009

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